IN THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Dated, Imphal, the 4th September, 2021

There will be a reference on the sudden demise of Shri Okram Madhuchandra Singh, Advocate, Chairman of the Bar Council of Manipur and a member of the High Court Bar Association of Manipur on 6th September, 2021 at 11:30 a.m. for 45 minutes through Video Conferencing. Court will resume thereafter.

[link: https://meet.jit.si/HCMImphalCR2]

BEFORE

HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR HON'BLE MR. JUSTICE KH. NOBIN SINGH HON'BLE MR. JUSTICE A. BIMOL SINGH

Reference by:

- 1. Mr. Ibotombi Namoijam, Sr. Advocate, President, High Court Bar Association, Manipur.
- 2. Mr. N. Kumarjit, Advocate General, Manipur.
- 3. Mrs. Sobhana Yambem, Vice Chairperson, Bar Council of Manipur.
- 4. Mr. S. Suresh, Assistant Solicitor General.

Reply by:

HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR

(THERE WILL BE 2 MINUTES SILENCE)

REGISTRAR (JUDL.)

Copy to: -

- 1. The Advocate General, Govt. of Manipur
- 2. The Registrar, Administration & Vigilance, High Court of Manipur
- 3. The Govt. Advocates, Govt. of Manipur
- 4. The President, High Court Bar Association, Manipur
- 5. The President, AMBA, Manipur
- The Vice Chairperson, Bar Council of Manipur.
- 7. Mr. S. Suresh, Assistant Solicitor General.
- 8. All the Jt. Registrars, High Court of Manipur
- 9. All the Deputy Registrars, High Court of Manipur
- 10. The Principal Secretary to the Hon'ble Chief Justice, High Court of
- 11. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur
- 12. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir
- 13. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh
- 14. The P.S. to Hon'ble Mr. Justice MV Muralidaran
- 15. The P.S. to Hon'ble Mr. Justice A. Bimol Singh
- 16. The P.S. to Registrar General, High Court of Manipur
- 17. The P.S. to Registrar (Judicial), High Court of Manipur
- 18. The System Analyst, High Court of Manipur for uploading the same to the official website
- 19. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur
- 20. The Court Masters, High Court of Manipur
- 21. Guard File/Order Book
- 22. Notice Board
- 23. Concerned file.

(YUMKHAM ROTHER) **REGISTRAR (JUDL.)**